

as the Administrative Ministries and Departments are consulted. In order to protect the interest of the domestic industry including the capital goods sector, these agreements provide for maintaining sensitive/ negative lists of items on which limited or no tariff concessions are granted under the FTA.

Closing of some PSUs

532. SHRI RAJKUMAR DHOOT: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether Government has decided to close down some PSUs;
- (b) if so, the details thereof, PSU-wise; and
- (c) the reasons for the closure of each of these PSUs?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): (a) Yes, Sir.

(b) Cabinet Committee on Economic Affairs in its meeting held on 28th February, 2014 had approved giving VRS to all the employees of Hindustan Photo Film Limited (HPF) at 2007 notional pay scales and further action for closure of the company. The VRS could not be given due to stay granted by the Hon'ble High Court of Madras. However, the Madras High Court by their recent order on 9.9.14, as modified by their order dated 16.9.14, has allowed willing employees to avail VRS.

(c) Board For Reconstruction Of Public Sector Enterprises (BRPSE), after reviewing its present status of operations and future outlook, has *inter-alia* observed that in the light of the Company's original activities being totally unproductive and the failure of the various efforts of diversify in recent times, the only logical solution seems to be the closure of the Company.

PSUs in Karnataka

533. SHRI D. KUPENDRA REDDY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) total number of public sector undertakings (PSUs) in the country, the details thereof, State-wise;
- (b) the number of PSUs in Karnataka State which are working, defunct and under liquidation;

(c) the details of loss making PSUs in the Karnataka State, and the reasons for the losses; and

(d) whether Government has any specific programmes to rehabilitate and make these PSUs viable?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): (a) As per information available in Public Enterprises Survey 2012-13 which was laid in the Parliament on 20.02.2014, there were 277 Central Public Sector Enterprises (CPSEs) comprising 229 operating CPSEs and 48 under construction CPSEs in the country as on 31.03.2013. The State-wise details of these CPSEs is given in Statement-I (*See below*).

(b) As per information available in Public Enterprises Survey 2012-13, 16 CPSEs have Registered Offices in the State of Karnataka as on 31.03.2013. The working results of these CPSEs are given in Statement-II (*See below*).

(c) As per information available from the CPSEs, 9 CPSEs in the State of Karnataka incurred losses, during 2012-13. The reasons for losses are manifold and enterprise specific. However, some common problems faced by the sick and loss making Central Public Sector Enterprises (CPSEs) include obsolete plant and machinery, outdated technology, resource crunch, low capacity utilization, interest burden, stiff competition, weak marketing, surplus manpower etc.

(d) Steps are taken by Government to revive loss making CPSEs in terms of (a) financial restructuring such as, conversion of loan into equity, waiver of loan and interest including penal interest, Government guarantee for raising loans, grant of moratorium on payment of interest/loan, (b) business restructuring, such as, formation of joint ventures, merger with another PSE, modernization and improved marketing strategies, human resources management and entering into technology joint ventures or Strategic alliances etc. Based on the recommendations of the Board for Reconstruction of Public Sector Enterprises, the Government has approved cash and non-cash assistance to three sick CPSEs in Karnataka as per details given below:

Sl. No.	Name of CPSEs	Total Assistance- cash & non-cash (₹ in crore)
1.	HMT Machines Tools Ltd.	1055.42
2.	HMT Ltd.	1083.48
3.	ITI Ltd.	4156.79

Statement-I*Detail of State-wise CPSEs as 31.03.2013*

Sl. No.	Name of States/Union Territories	No. of CPSEs
1.	Andhra Pradesh	9
2.	Arunachal Pradesh	1
3.	Assam	6
4.	Bihar	2
5.	Chhattisgarh	5
6.	Delhi	116
7.	Goa	1
8.	Haryana	2
9.	Himachal Pradesh	1
10.	Jammu and Kashmir	2
11.	Jharkhand	10
12.	Karnataka	16
13.	Kerala	6
14.	Madhya Pradesh	4
15.	Maharashtra	25
16.	Manipur	1
17.	Meghalaya	2
18.	Nagaland	1
19.	Odisha	7
20.	Rajasthan	6
21.	Tamil Nadu	11
22.	Uttar Pradesh	11
23.	Uttaranchal	2
24.	West Bengal	27
25.	Andaman and Nicobar Islands	1
26.	Chandigarh	1
27.	Puducherry	1
TOTAL		277

Statement-II*CPSEs functioning in Karnataka during 2012-13*

(₹ in lakh)

Sl. No.	Name of CPSEs	Production/Sales	Profit/Loss
1.	Antrix Corporation Ltd.	116874	17707
2.	BEML Ltd.	299887	-7987
3.	Bharat Electronics Ltd.	612555	88983
4.	Hindustan Aeronautics Ltd.	1432929	299691
5.	HMT (International) Ltd.	3409	448
6.	HMT Machine Tools Ltd.	23944	-4365
7.	HMT Watches Ltd.	1106	-24248
8.	HMT Ltd.	10095	-14537
9.	I. T. I. Ltd.	92200	-18206
10.	Karnataka Antibiotics & Pharmaceuticals Ltd.	22720	1129j
11.	Karnataka Trade Promotion Organisation	669	574
12.	KIOCL Ltd.	115912	3105
13.	Mangalore Refinery & Petrochemicals Ltd.	6883826	-75691
14.	STCL Ltd.	10556	-29612
15.	Tungabhadra Steel Products Ltd.	130	-3115
16.	Vignyan Industries Ltd.	2747	-271

Appointment of SC/ST employees

†534. SHRI JUGUL KISHORE: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether there is shortage in the appointment of employees of Scheduled Castes/Scheduled Tribes in this Ministry if so, the details thereof;

(b) the number of post lying vacant at various levels in this Ministry in various States including Uttar Pradesh and the number of posts to be filled along with the actual number of working employees;

†Original notice of the question was received in Hindi.